

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO. 2483
TO BE ANSWERED ON 9th March, 2021

FEATURES OF ANTYODAYA ANNA YOJANA

†2483. SHRIMATI JASKAUR MEENA:
SHRI JASWANT SINGH BHABHOR:
SHRI NIHAL CHAND:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the salient features and objectives of Antyodaya Anna Yojana;
- (b) the details of the fund sanctioned, allocated and utilized in Rajasthan under the said scheme during the last three years;
- (c) the details of the number of beneficiaries covered in Dausa and Ganganagar district of Rajasthan under the scheme during the last three years;
- (d) whether the Government has amended the scheme recently or proposes to amend it;
- (e) if so, the details thereof and the reasons therefor and the time by which it is likely to be implemented;
- (f) the details of the criteria fixed to identify the families for providing the benefits of the said scheme; and
- (g) whether all the tribal families particularly the tribal families of Gujarat are being provided the benefit of the scheme and if so, the details thereof?

A N S W E R

MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS, FOOD &
PUBLIC DISTRIBUTION
(SHRI DANVE RAOSAHEB DADARAO)

(a): The Antyodaya Anna Yojana (AAY) was introduced by the Government in December 2000, for 1 Crore poorest of poor families across the country to be identified from amongst the Below Poverty Line (BPL) families under the Targeted Public Distribution System (TPDS) in all the States/UTs at that time. Since then, the coverage under AAY has been expanded three times i.e. during 2003-04, 2004-05 and 2005-06, covering additional 50 lakh households each time. Thus, increasing the total coverage under AAY up to 2.50 Crore families. Presently, under the National Food Security Act, 2013 (NFSA), the AAY families are entitled to receive 35 Kg of foodgrains per family per month at a highly subsidized issue prices of Rs.3/2/1- per kg for rice, wheat and coarse grains respectively.

(b): This Department allocates only subsidised foodgrains to States/UTs for monthly distribution to all NFSA ration cards holders, including AAY families, instead of allocation of funds. Details of foodgrains distributed by States/UTs under NFSA are shared with this Department for settlement, etc. Further, it is stated that Rajasthan has not submitted any subsidy settlement claims during the last three years.

(c): As per information available from the State, about 10,862, 10,877 and 10,411 AAY families in Dausa and 12,471, 12,667 and 11,882 AAY families in Ganganagar districts are covered during the last three years as in January of 2019, 2020 and 2021.

(d) & (e): The scheme has not been amended recently and there is no proposal under consideration in this Department to amend the current scheme.

(f) & (g): As per the guidelines issued by the Government for AAY scheme, the State/UT Governments identifying eligible households for inclusion under AAY as per the following identification criteria:

- i) Landless agriculture labourers, marginal farmers, rural artisans /craftsmen, such as potters, tanners, weavers, blacksmiths, carpenters, slum dwellers and persons earning their livelihood on daily basis in the informal sector like porters, coolies, rickshaw pullers, hand cart pullers, fruit and flower sellers, snake charmers, rag pickers, cobblers, destitute and other similar categories in both rural and urban areas;**
- ii) Households headed by widows or terminally ill persons/disabled persons/ persons aged 60 years or more with no assured means of subsistence or societal support;**
- iii) Widows or terminally ill persons or disabled persons or persons aged 60 years or more or single women or single men with no family or societal support or assured means of subsistence;**
- iv) All primitive tribal households;**
- v) All eligible Below Poverty Line (BPL) families of HIV positive persons.**

Further, as per the information furnished by the Government of Gujarat 8,13,657 number of eligible families including tribal families have been covered for the benefit of Antyodaya Anna Yojana.
